(49) Fixing the land rates for Educational Institutions - No. 31/1/100- UTFI (4)-2001/9796.—In partial modification of the Chandigarh Administration, Finance Department’s Notification bearing No. 329- UTFI(4)-97/5489, dated the 6th/7th April, 1998, the Administrator, Union Territory, Chandigarh, hereby fixes the land rate for allotment of Educational Institutions (Schools) in the Union Territory, Chandigarh on lease hold basis as under

(A) In Urban Area of U.T., Chandigarh:
(i) for Maximum Floor Area Ratio (F.A.R.) for 0.5 Rs. 1800 per square yard.
(ii) for Minimum Floor Area Ratio (F.A.R.) Rs. 900 per square yard.

(B) Out side Urban Grid i.e. re-settlement colonies or in villages
(i) for maximum Floor Area Ratio (F.A.R.) of 0.5 Rs. 1000 per square yard.
(ii) for minimum Floor Area Ratio (F.A.R.) of 0.25 Rs. 500 per square yard

(C) For Floor Area Ratio lower than 0.5 and